

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1004
TO BE ANSWERED ON 08.02.2018**

POLLUTION CAUSED BY KOTA THERMAL POWER PLANT

†1004. PROF. RAVINDRA VISHWANATH GAIKWAD:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has conducted any study/review of the problem of deadly pollution being caused by Kota Thermal Power Plant;**
- (b) if so, the details thereof;**
- (c) whether the Union Government is aware that the people of Kota are facing the problem of breathlessness and other serious diseases due to this pollution;**
- (d) if so, the details thereof and the efforts being made by the Government to deal with this deadly pollution; and**
- (e) if not, the reasons therefor?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) & (b): The Central Pollution Control Board (CPCB) carried out inspection of Kota Thermal Power Plant which is a Unit of the Rajasthan Rajya Vidyut Utpadan Nigam on January 18-20, 2017 and August 30, 2017. Unit-4 of Kota Thermal Power Station was found non-compliant with respect to Particulate Matter (PM) emission limit during CPCB inspection on January 18-20, 2017. After submission of compliance status by Kota Thermal Power Station, the Plant was re-inspected on August 30, 2017 and Unit-7 was found non-compliant with respect to PM emission limit. The CPCB has issued directions to Thermal Power Plant on January 18, 2018.

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(c) to (e) : New emission standards for Thermal Power Plants have been notified by MoEF&CC on 07.12.2015 in respect of Suspended Particulate Matter (SPM), Sulphur dioxide (SO₂), Oxides of Nitrogen (NO_x). To comply with the new norms and ensure uninterrupted power supply in the country, a phased implementation plan for installation of Flue Gas De-Sulphurization (FGD) in plants for a capacity of 1,61,402 MW (414 Units) and upgradation of Electrostatic Precipitator in plants for a capacity of 64,525 MW (222 Units) was prepared by Central Electricity Authority in consultation with the stakeholders and submitted to MoEF&CC on 13.10.2017. The CPCB has issued directions to Thermal Power Plants to ensure compliance as per the plan submitted by Ministry of Power.

CPCB vide letter dated 11.12.2017 has directed Kota Thermal Power Station to install ESP by December 31, 2022 in Units-5 & 6 so as to comply with PM emission limit, install FGD by December 31, 2022 in Units-5 & 6 and by October 31, 2022 in Unit-7 so as to comply with SO₂ emission norms and take immediate measures like installation of low NO_x burners, providing Over Fire Air (OFA) system etc. and to achieve progressive reduction so as to comply with NO_x emission norms by the year 2022.
